

*Annexure*  
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016  
(Amount in ₹)

Sr. no.	Category of Creditors	Summary of Claims Received		Summary of claims admitted		Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexures	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	0	-	-	-	-	-	-	1	
2	Unsecured financial creditors belonging to any class of creditors	0	-	-	-	-	-	-	2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	28,56,06,722.06	1	28,56,06,722.06	-	-	-	3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	-	-	-	-	-	-	4	
5	Operational creditors (Workmen)	0	-	-	-	-	-	-	5	
6	Operational creditors (Employees)	0	-	-	-	-	-	-	6	
7	Operational creditors (Government Dues)	1	25,357	1	23,430	-	1,927	-	7	Amount not admitted is for ESIC Challan which has been paid for month of Feb 2011.
8	Operational creditors (other than Workmen and Employees and Government Dues)	0	-	-	-	-	-	-	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	-	-	-	-	-	-	9	
<b>Total</b>			<b>28,56,32,079.06</b>	<b>2</b>	<b>28,56,30,152.06</b>	<b>-</b>	<b>1,927</b>	<b>-</b>		





## Annexure – 3

Name of the Corporate Debtor: Shreebhav Polyweaves Private Limited; Date of Commencement of CIRP: 31-08-2021; List of Creditors as on: 29.06.2022

## List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl.No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	State Bank of India	22.09.2021	28,56,06,722.06	28,56,06,722.06	Secured	28,56,06,722.06	-	No	100.00	-	-	-	-	-
	Total		28,56,06,722.06	28,56,06,722.06	-	28,56,06,722.06	-	-	100.00	-	-	-	-	-







## Annexure – 7

Name of the Corporate Debtor: Shreebhav Polyweaves Private Limited; Date of Commencement of CIRP: 31-08-2021; List of Creditors as on: 29.06.2022

## List of operational creditors (Government dues)

Sl.No.	Details of Claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	Employee's State Insurance Corporation	Surat State Government	30-05-2022	25,357.00	23,430.00	Operational Creditors	No	NA	-	-	-	1,927.00	Amount not admitted is for ESIC Challan which has been paid for month of Feb 2011.
TOTAL				25,357.00	23,430.00							1,927.00	





